

**Metal Roads for Garbheta, Midnapore to Chandrakona and Badanganj**

1023. SHRI JAGADISH BHATTACHARYYA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have any plan to have the roads from Garbheta, Midnapore, leading to Chandrakona and Badanganj metalled ;

(b) if so, when it is going to be implemented ; and

(c) if not, whether the Government are ready to accept the construction of the said roads during this plan period ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c). The required information is being collected and will be laid on the table of the Sabha in due course.

**Committee of Experts for working of D. T. U.**

1024. SHRI NAWAL KISHORE SHARMA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have appointed a committee of experts to go into the working of D. T. U. ; and

(b) if so, the terms of reference and composition ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). Two Committees of experts have been appointed.

(i) to go into the question of leakage of revenue ; and

(ii) to examine the condition of the workshops of the Delhi Transport Corporation. The composition of these Committees is as under :

**Committee on Leakage of Revenue :**

1. Shri T. N. Chaturvedi,  
Chief Secretary, Delhi  
Administration. ... Chairman.
2. Shri B. S. Singh,  
Spl. Assistant to the  
Minister of Shipping  
and Transport. ... Member.  
Shri S. C. Pandey,  
Director (Transport), Delhi  
Administration. ... Member.
4. Shri R. C. Jain,  
Deputy Secretary, Ministry  
of Home Affairs. ... Member.
5. Shri J. N. Gupta,  
Executive Officer,  
Association of State  
Road Transport Under-  
takings. ... Member.  
Secretary.

**Workshop Committee**

1. Shri S. N. Chawla,  
Director, Central  
Institute of Road  
Transport (T & R) ... Chairman.  
Association of State  
Road Transport Under-  
takings.
2. Shri K. C. Aggarwal,  
Joint Secretary, Standing  
Committee (S & C),  
Association of State  
Road Transport  
Undertakings. ... Member.

**Construction of Bridge over Ghoghra River to remove Transport Bottleneck at Bahraich**

1025. SHRI B. R. SHUKLA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state -

(a) whether a Central team appointed for the purpose of exploring industrial potentialities for the District of Bahraich in Uttar Pradesh made a suggestion in its report that to remove the transport bottleneck from and to Bahraich to their places, an all over bridge over Ghoghra river at Ghoghra Ghat is an absolute necessity ;

(b) if so, whether the Government will take early steps to construct such a bridge there ; and

(c) whether the construction of such a bridge shall cater to the needs of the people of the three neighbouring districts namely Bahraich, Gonda and Barabanki ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT ( SHRI RAJ BAHADUR ) : (a) to (c). The required information is being collected and will be laid on the Table of the Sabha in due course.

#### Visit by Table Tennis Team to China

1026. SHRI DINEN BHATTACHARYYA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the peoples' Republic of China had invited a Table Tennis team from India ; and

(b) if so, the names of the participants ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) 1. Shri T. D. Ranga Ramanujan  
—Leader

2. Shri Farrok Khodalji  
—Non-playing Captain

#### Players

3. Shri G. Jagannath
4. „ Mir Kasim Ali
5. „ Deepak Vadhera
6. „ Dilip Raj Saxena
7. „ A. T. M. Yahya—(Junior)
8. Miss Kaity Chargeman
9. „ Rupa Mukherjee
10. „ Sailaja Salokhe
11. „ Nayerch Mowla—(Junior)

#### Central Assistance to Kerala for Implementation of Land Reforms in Kerala

1027. SHRI A. K. GOPALAN :  
SHRIMATI BHARGAVI  
THANKAPPAN :

Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 6297 on the 29th July, 1971 regarding the Central assistance for implementation of land reforms in Kerala and state the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : So far, no special assistance has been given for land reforms over and above the State Plan provision, to any State Government. It was suggested to the Kerala Government that the question of payment of compensation under the Kerala Land Reform Act be reviewed in order to make it largely, if not exclusively, a self-financing programme. An outlay of Rs. 10 lakhs has been proposed by the Government of Kerala for the annual plan for 1972-73 for expenditure on the following items :

- (1) Kudikidappukar Benefit Fund.
- (2) Agriculturists Rehabilitation Fund.
- (3) Assistance to assignees.
- (4) Staff.

#### Nayaya Panchayats in States

1028. SHRI D. P. JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Nyaya Panchayats are functioning in all the States in the country ;

(b) if not, the names of States which have not introduced Nyaya Panchayat system in their States; and

(c) the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha.